

LOK SABHA

**STARRED QUESTION NO. 101
TO BE ANSWERED ON 7TH DECEMBER, 2015**

PRICES OF PETROLEUM PRODUCTS

***101. SHRI GODSE HEMANT TUKARAM:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the prices of petroleum products such as petrol and diesel have been deregulated and if so, the details thereof;
- (b) whether the State Authorities are charging a major portion as taxes on retail sale prices of petrol and diesel across the country;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective action being taken/proposed to be taken by Union/State Governments in this regard?

ANSWER

**पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)**

**MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No.101 asked by Shri Godse Hemant Tukaram to be answered on 7th December, 2015 regarding “Prices of Petroleum Products”.

(a): The prices of Petrol and Diesel have been made market determined with effect from 26th June, 2010 and 19th October, 2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on price of these products in line with changes in the prices in international market and other market conditions.

(b) & (c): Sales Tax/VAT on Petrol and Diesel are being levied by the State Governments on Petrol and Diesel and vary from State to State. The details of effective rate of sales tax/VAT levied by States/UTs as on 01.12 2015 is at **Annexure**.

The details of Central and State taxes included in the Retail Selling Price (RSP) of Petrol and Diesel effective 1.12.2015, at Delhi, as per IOCL is given below:

S. No.	Particular	Petrol	Diesel
		Rs./Ltr.	Rs./Ltr.
1	Price excluding taxes	28.84	28.51
2	Central Government tax	19.54	11.16
3	State Government tax	12.10	6.88
4 (2+3)	Total Taxes	31.64	18.04
5 (1+4)	Retail Selling Price (at Delhi)	60.48	46.55

(d): As per the information furnished by the Ministry of Finance, Department of Revenue, no such proposal for reducing taxes on Petrol and Diesel is under consideration, at present.

X-X-X-X-X

Annexure

Annexure referred to in reply to parts (b) & (c) of the Lok Sabha Starred Question No. 101 asked by Shri Godse Hemant Tukaram to be answered on 7th December, 2015 regarding “Prices of Petroleum Products”.

The details of effective rate of sales tax/VAT levied by States/UTs

State	Dec'15	
	Tax (Rs/litre)	
	Petrol	Diesel
Andhra Pradesh	18.31	12.50
Assam	12.58	6.49
Bihar	12.37	7.44
Chhattisgarh	11.55	9.67
Delhi	12.10	6.88
Goa	6.94	8.51
Gujarat	12.57	10.07
Haryana	12.81	6.90
Himachal Pradesh	12.71	6.26
Jammu & Kashmir	14.81	7.56
Jharkhand	16.00	9.69
Karnataka	15.02	8.77
Kerala	16.10	10.68
Madhya Pradesh	16.19	10.94
Maharashtra – Mumbai, Thane, Navi Mumbai	15.84	11.74
Maharashtra - Others	15.17	10.51
Meghalaya	10.41	6.36
Mizoram	9.17	4.59
Nagaland	11.31	5.42
Odisha	11.20	9.38
Punjab	17.62	7.03
Rajasthan	15.08	9.74
Sikkim	14.46	8.23
Tamil Nadu	12.45	8.19
Telangana	16.46	10.50
Uttarakhand	17.00	8.34
Uttar Pradesh	16.74	9.41
West Bengal	14.12	8.41
Chandigarh	10.85	7.45
Dadra & Nagar Haveli	10.93	6.95
Daman & Diu	10.92	6.94
Puducherry	8.47	6.57

Source – PPAC

Note - Effective rate Includes VAT, Cess, entry tax, Additional tax & Surcharge recoverable in price.

